NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/13	TP 49/16			Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1>	Repondent No. 1, 2 & 4	NSLa.L 9111335696	(m.La)
2) 3)	NAMAN JHABAKH" +919962100188	PETITIONER	
3/	SRINIDHI HEGDE 8971932605	RESPONDENT NO. 7	Pundlihuggh

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for R-7 requested time to file fresh application for discharge of R-7.

Time extended till 11.10.2017.

MEMBER (J)

MEMBER (T)